

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 103

C.P.(CAA)/4(CH)2022
(2nd motion)

IN THE MATTER OF:

Janak global resources private limited

...Petitioner Company

Under Section: 230-232, CA 2013

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 07.03.2024.

-sd-
Court Officer

February 02, 2024
SM